

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-203

Appeal No- 852/252/ND/2019

IN THE MATTER OF:

Income Tax Officer Ward 20(1)

....Applicant

Vs

ROC & Ors. (M/s Prityksha Builders and Developers Pvt Ltd.

....Respondent

SECTION

U /s.252

Order delivered on 19.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

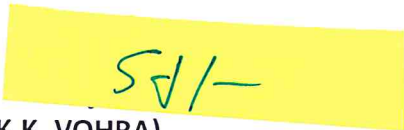
PRESENT:

For the Applicant : Mr. Zoheb Hossain, Mr. Shahrukh Ali

For the Respondent :

ORDER

Ld. Counsel for the Income Tax Dept. has put in appearance and seeks time to file affidavit of service. Let the same be filed. List the case on **18.03.2020.**


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)